

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10508 of 2019

(Arising out of OIA-AHD-CUSTOM-000-APP-181-182-18-19 dated 20/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Mr Ashishkumar Dahyabhai Patel

.....Appellant

11, Kapadia Society, New Gayatri Temple
Ranip, Ahmedabad, Gujarat

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Sh. Ambarish Pandey, Advocate for the Appellant

Sh. Sanjiv Kinker, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING : 26.11.2020

DATE OF DECISION :11.12.2020

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10501 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul